## [Translation]

SHRI RAM NAGINA MISHRA (Salempur): Mr. Deputy Speaker, Sir, Yesterday, we had given a notice regarding breach of privilege. It happened on 30th. All of use were coming from Lucknow. (Interruptions)

## [English]

MR. DEPUTY-SPEAKER : This is regarding the railway ticket. Yesterday, you raised the matter. Do not repeat the some thing. I will pass on that letter to the Minister. He will consider it...(Interruptions)

#### [Translation]

SHRI RAM NAGINA MISHRA: I may submit that this issue may be referred to the Privileges Committee. This is a very important matter. (Interruptions)

## [English]

MR. DEPUTY-SPEAKER : You have already written. I will ask the Minister to find out whether it is a fact. (Interruption.)

KUMARI MAMATA BANERJEE (Jadavpur): We need from the Home Minister a statement because our Minister of State for Planning, Mr. Ajit Panja, was attacked by CPM workers in West Bengal...(Interrupitons)

MR. DEPUTY-SPEAKER : No, Madam. Mr. Sultanpuri. That is all.

(Interruptions)

MR. DEPUTY-SPEAKER: If there is so much of shouting, how can I hear you? (Interrupt on.)

PROF. K. K. TEWARY (Buxar): A murderous attack was organised. Only recently an MP was beaten. These things are happening every time .. (Interruption.)

MR. DEPUTY-SPEAKER : You give in writing. I will find out. (Interruption)

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12.12 hrs.

# COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

#### **Reports of Study Tours**

SHRI K. D. SULTANPURI (Simla): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :---

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay-Pune-Bombay-Nagpur and Hyderabad during December, 1985 and January, 1986.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Bombay-Calcutta-Ranchi and Patna during December, 1985 and January, 1986.

12.13 hrs.

# JOINT COMMITTEE ON OFFICES OF PROFIT

# Recommendation to Rajya Sabha to elect Members

#### [Translation]

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KUMARI KAMALA KUMARI (Palamau): 1 move "That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principles of proportional representation by means of the Single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirements of Shrimati Monika Das and Shri B. Krishna Mohan from Rajya Sabha and do communicate to this House the nemes of the members so appointed by Rajya Sabha to the Joint Committee".